

रेल मंत्रालय में राज्य मंत्री (श्री सी. के. जाफर शरीफ): (क) जी हाँ ।

(ख) जी नहीं ।

(ग) ऐसा कोई नहीं ।

अनुसूचित जातियों के कर्मचारियों को दिल्ली सिकल की सुरक्षा शाखा में तैनात करना

5352. श्री बाला साहब पवार: क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनुसूचित जातियों के कर्मचारियों को दिल्ली सिकल की सुरक्षा शाखा में इन्स्पेक्टरों, सीनियर डी. एम. ओ., ए. ओ. एस. (जीड) के रूप में नियुक्त किया गया है;

(ख) क्या यह भी सच है कि अनुसूचित जाति के एक और कर्मचारी को ट्रीफिक इन्स्पेक्टर के रूप में नियुक्त करने के आदेश फरवरी मास में जारी किए गए हैं, यदि हाँ, तो सुरक्षा शाखा में इस समय कुल कितने अनुसूचित जाति के अधिकारी ट्रीफिक इन्स्पेक्टर तथा अन्य इन्स्पेक्टर कायम कर रहे हैं;

(ग) क्या सरकार ने यह आदेश जारी किए हैं कि सुरक्षा शाखा में सभी अनुसूचित जाति कर्मचारियों को नियुक्त किया जाये यदि हाँ, तो उसके क्या कारण हैं; और

(घ) क्या सरकार शीघ्र ही यह निर्णय करेगी कि एक ही जाति के सभी कर्मचारियों को एक ही शाखा में नियुक्त न किया जाये, और यदि हाँ, तो कब तक?

रेल मंत्रालय में राज्य मंत्री (श्री सी. के. जाफर शरीफ): (क) जी हाँ, परन्तु तैनाती जाति के आधार पर न करके प्रशासन के हित में की जाती है ।

(ख) जी हाँ । अनुसूचित जाति के अधिकारियों, यातायात निरीक्षकों और अन्य निरीक्षकों की कुल संख्या इस प्रकार है:—

अधिकारी	-- 2
निरीक्षक	- 6

(ग) जी नहीं ।

(घ) ऐसे कोई नीति विचाराधीन नहीं है । नियुक्तियाँ प्रशासनिक हित में की जाती हैं ।

Action taken against M/s. Mehramnagar Harijan cooperative society limited by the registrar, Co-operative societies

5353. SHRI MANOHAR LAL SAINI: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 5400 dated 24 December, 1981 regarding Benami Deal of Mohnamnagar Dehat Harijan Co-operative Transport Society with Express Tourist Bus Service and state details of action taken against the Society by the Registrar, Co-operative Societies, Delhi under section 55 of the Delhi Co-operative Society Act?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): The Society has since been brought under liquidation on 5-1-83 and an official of the Registrar of Co-operative Societies, Delhi has been appointed as its liquidator with the direction to expeditiously complete liquidation proceedings.

P.M. Directives to retire the superannuated

5354. SHRI ERA ANBARASU: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the Prime Minister's recent directives to retire the super-annuated and re-employed officers have been extended to the two autonomous bodies financed by the Ministry of Education and Social Welfare;

(b) if it so, how many such officers have been relieved from duty in Kendriya Vidyalaya Sangathan; and

(c) how many officers have been retained as essential ones and on what grounds?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The recent directives of the Prime Minister regarding termination of extension/re-employment of officers beyond the age of superannuation has also been extended to the autonomous organisations, financed by the Ministry of Education and Culture.